

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO.79
TO BE ANSWERED ON 02.02.2022

CHILDREN ORPHANED DUE TO COVID-19

79. SHRI JOHN BRITTAS :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government or any agency has drawn up the number of children orphaned on account of COVID-19 pandemic;
- (b) If so, the State-wise details thereof; and
- (c) the steps taken to support the children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Hon'ble Prime Minister has announced PM CARES for Children scheme to support children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The scheme is accessible through an online portal i.e. **pmcaresforchildren.in**. The applications of such children are uploaded on the portal by the respective State/UT Governments. As on 31.01.2022, 6624 applications have been uploaded on the portal out of which, 3855 applications have been approved as per due process. State/ UT-wise details are at **Annexure-I**.

(c) : The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme - Mission Vatsalya under which support is provided to States and UT Governments for delivering services for children in need of care and in difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc. As per the scheme guidelines, quantum of sponsorship of Rs.2000/- per child per month is available for Non-institutional Care of children in Need of Care and Protection and the provision for maintenance grant of Rs.2160/- per child per month for children living in Child Care Institution. The Ministry also shared advisories and guidelines for supporting states/UTs regarding Child Care Institutions, including providing vaccination for the eligible children residing there and also mental health support to children and care givers.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO.79 FOR 02.02.2022 RAISED BY SHRI JOHN BRITTAS REGARDING CHILDREN ORPHANED DUE TO COVID-19

STATES-WISE DETAILS OF APPLICATIONS RECEIVED AND APPROVED (as on 31.01.2022)

Sl. No.	State/UT	Number of Applications received	Number of Applications Approved
1	Andaman & Nicobar Islands	0	0
2	Andhra Pradesh	479	325
3	Arunachal Pradesh	7	6
4	Assam	84	46
5	Bihar	153	61
6	Chandigarh	13	12
7	Chhattisgarh	133	94
8	Dadra & Nagar Haveli and Daman & Diu	13	12
9	Delhi	278	120
10	Goa	8	5
11	Gujarat	342	208
12	Haryana	133	79
13	Himachal Pradesh	28	24
14	Jammu & Kashmir	48	16
15	Jharkhand	110	23
16	Karnataka	265	183
17	Kerala	147	101
18	Ladakh	0	0
19	Lakshadweep	2	0
20	Madhya Pradesh	739	391
21	Maharashtra	1158	712
22	Manipur	34	19
23	Meghalaya	9	8
24	Mizoram	19	11
25	Nagaland	23	8
26	Orissa	308	72
27	Puducherry	18	10
28	Punjab	59	37
29	Rajasthan	301	194
30	Sikkim	0	0
31	Tamil Nadu	496	324
32	Telangana	292	237
33	Tripura	2	0
34	Uttarakhand	66	32
35	Uttar Pradesh	768	429
36	West Bengal	89	56
Total		6624	3855
